

number of clearances required by investor depends on a number of factors including investment in plant and machinery, member and class of employees, and the sector concerned.

(c) and (d) Out of the 88 clearances, 80 clearances have been digitized and 4 clearances in respect of Ministry of Defence and Ministry of Home Affairs are not proposed to be digitized due to security reasons. Digitization of the remaining 4 clearances is nearing completion by various Ministries and Departments. In addition to the above mentioned 88 clearances, 5 clearances are available on the portal of Department of Industrial Policy and Promotion.

#### **Industrial Development Centres in Rajasthan**

†2577. SHRI NARENDRA BUDANIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is proposed to set up Industrial Development Centres for development of industries in Rajasthan;

(b) if so, the names of places in the State where such Centres have already been set up; and

(c) the funds allocated to the State Government of Rajasthan for this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) 'Modified Industrial Infrastructure Upgradation Scheme (MIUS)' was notified in July 2013 for taking up new project in the Twelfth Five Year Plan Period. Despite repeated requests by Department of Industrial Policy and Promotion (DIPP) under Ministry of Commerce and Industry, no project proposal was received from Rajasthan. Hence, no industrial cluster is being set up under MIUS.

(b) and (c) Under 'Industrial Infrastructure Upgradation Scheme (IIUS)', a project at Marble Cluster, Kishangarh was sanctioned on 28.10.2004 with a project cost of ₹ 34.72 crore involving central grant of ₹ 26.04 crore. ₹ 25.78 crore has been provided by the Central Government to this project.

#### **Crisis In tobacco farming**

2578. DR. K. KESHAVA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware of the crisis in tobacco farming due to disincentives imposed on tobacco products;

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†Original notice of the question was received in Hindi.